

सूचना और प्रसारण मंत्रालय के राज्य मंत्री (श्री के.पी. सिंह देव): (क) जी, हाँ।

(ख) ताकि बेहतर सम्योचन सुनिश्चित किया जा सके और श्रोता/दर्शक आसानी से समझ सकें।

(ग) जी, नहीं।

(घ) प्रश्न नहीं उठता।

(ङ) वर्तमान पद्धति को पर्याप्त समझा गया है।

Registered Publications in Karnataka

6519. SHRI K. RAHMAN KHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of publications, weeklies and monthlies, registered in Karnataka for issue of newsprint quota by the Registrar of Newspapers of India (R.N.I.) and the names of such < publications, language-wise;

(b) the annual circulation of these publications during 1992-93 and annual newsprint quota given to each of them during 1992-93 and 1993-94; and

(c) whether the Registrar News Papers, inspects these publications periodically about their circulation and whether any action has been taken against any publication for fake declaration in Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b) Details are given in the Annexure See Appendix 170, Annexure No. 134)

(c) RNI is periodically inspecting the

circulation claims of periodicals. The newsprint entitlement certificate issued to one Kannada Weekly during 1993-94 was cancelled as its circulation claim could not be established.

Appointment of Assistants In the Ministry of Information and Broadcasting

6520. SHRI JANARDAN YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total sanctioned posts of Assistants of Central Secretariat Services in the Ministry, as on 31st March, 1994;

(b) the number of vacancies filled through direct recruitment, seniority quota, long term and ad-hoc basis in Assistants Grade during the period 1990 to 1992, year-wise;

(c) whether it is also a fact that Long Term appointments were not made during the Select List Years;

(d) if so, the reasons therefor; and

(e) the details of posts against which the ad-hoc appointees were continued for a period from 4 to 6 years and the same persons were subsequently appointed on regular basis only during the year 1992-93?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) 300

(b) Number of vacancies filled for the years 1990 to 1992 is an under;—

Year	Direct Recruitment	Seniority Quota	Long Term basis	Ad-hoc basis
1990	14*	22	NIL	30
1991	1*	6	NIL	27
1992	—£	—£	NIL	22

* So far joined. However, appointment process is still continuing for these years. / Nominations of Direct Recruit Assistants and also the zone for Seniority Quota are yet to be received from Department of Personnel & Training.

(c) Long term promotions were last made alongwith Select-List for 1985. Such promotions were discontinued from the Select Lists for 1986 onwards.

(d) Government discontinued the system of long term promotions in order to streamline the promotion process.

(e) 60 posts of Assistants remained filled up on ad-hoc basis for a period of 4 to 6 years, which were filled up on regular basis during the years 1992 and 1993.

Tie-up Between Doordarshan and U.K. Based GSTV

6521. SHRI SURESH KALMADI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Doordarshan has tied up with GSTV, a U.K. based cable TV Channel, in a bid to reach out to foreign markets and disseminate the Indian Government's view and opinions;

(b) if so, what are the complete details of the agreement;

(c) whether there will be any profit to the Doordarshan on this account; and

(d) if so, what will be the extent of the profit?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) to (c) Doordarshan has entered into an agreement with M/s. GSTV, London to provide it a daily three hour programme capsule containing programmes and news bulletins (to be taken live) for being shown on the company's satellite channel throughout UK and Europe. The programmes, carrying the Doordarshan logo, under the agreement, which is valid for an initial period of three years, would be supplied free of cost for the first three months whereafter GSTV would make an hourly

payment to Doordarshan. In addition, Doordarshan would also get 10% of the gross revenue earned through these programmes (subscription/advertisement/sponsorship). The agreement can be discontinued by either party through a notice of 12 months.

(d) It is too early to make any such assessment.

Functioning of Doordarshan Audience Research Television Unit

6522. SHRI SYED SIBTEY RAZI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether an Institution known as the Doordarshan Audience Research Television Unit is functioning under Doordarshan;

(b) if so, the details of its functions with criteria of its constitution;

(c) whether this Institution also represents the viewers;

(d) if so, the details thereof, with criteria fixed for selection of viewers;

(e) whether Government propose to telecast the working of the Unit for knowledge of the viewers; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir.

(b) The 20 Audience Research units of Doordarshan, manned by professional researchers, are engaged in the task of evaluation of programmes and providing feedback through surveys of a general/specific nature conducted by them from time to time.

(c) and (d) The feedback is obtained